

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI,

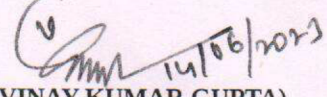
ORDER

In partial modification of earlier order no. 4945-5029-D/F.7/P&T/Admn./RADC/2023 dated 09.06.2023, the following transfer and posting are hereby made in official exigency with immediate effect :-

S. N.	Name of Officials (Sh./Ms.)	From	To
1	Vijay Pal Singh EC- 10584/ 44729848	Peon in Stationery Branch, RADC	Peon in the office pool, RADC
2	Vikas Kumar EC - 77676564	Peon in the office pool, RADC	Peon/Orderly in the Court of Ms. Navita Kumari Bagha, POLC, RADC

Note :- Order No.- 4945 - 5029 - D/F.7/P&T/Admn./RADC/2023 dated 09.06.2023 in respect of Sh. Vijay Pal Singh (Sl. No. 7), Sh. Mukesh Verma (Sl. No.-15) & Ms. Sapna (Sl. No.-16) is hereby cancelled.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


(VINAY KUMAR GUPTA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi.

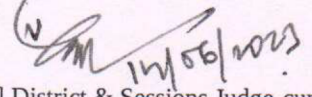
Dated, Delhi the 14/06/23

03:10 P.M.
5111-5120-D

No.: _____/F.7/P&T/Admn/RADC/2023

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. II & III Central District, Tis Hazari Courts, Delhi.
4. The Reader to the concerned Courts.
5. The concerned officials.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi.
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi.
10. The Dealing Official T&P-II & III Personal File/ACR/Leave/Website Committee, THC, Delhi.


Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi